

Monthly Information Bulletin on Corporate Sector

October, 2015

Government of India

Ministry of Corporate Affairs

5th Floor, 'A' Wing, ShastriBhawan

New Delhi-110001.

HIGHLIGHTS

I. REGISTERED COMPANIES AS ON 31st OCTOBER, 2015

1. The total number of companies registered in the country as on 31st October, 2015, stood at 1,506,327. Of them, 280,219 companies were closed; 435 companies were assigned dormant status as per the Companies Act, 2013; 138,933 companies have not filed their statutory annual filings for 3 years consecutively; 5,402 companies were under liquidation; 22,726 companies were in the process of being struck-off and 158 companies were in the process of being re-activated. Taking the above into account, there were 1,058,454 active companies as on 31st October, 2015.

2. Out of the 280,210 closed companies, about 10,341 companies were liquidated/dissolved; 247,771 companies were defunct (and hence struck-off); 16,301 companies were amalgamated/ merged with other companies; 5,806 companies were dissolved and converted to LLP. **Table-1.1** presents the summary picture of companies count as on 31st October, 2015.

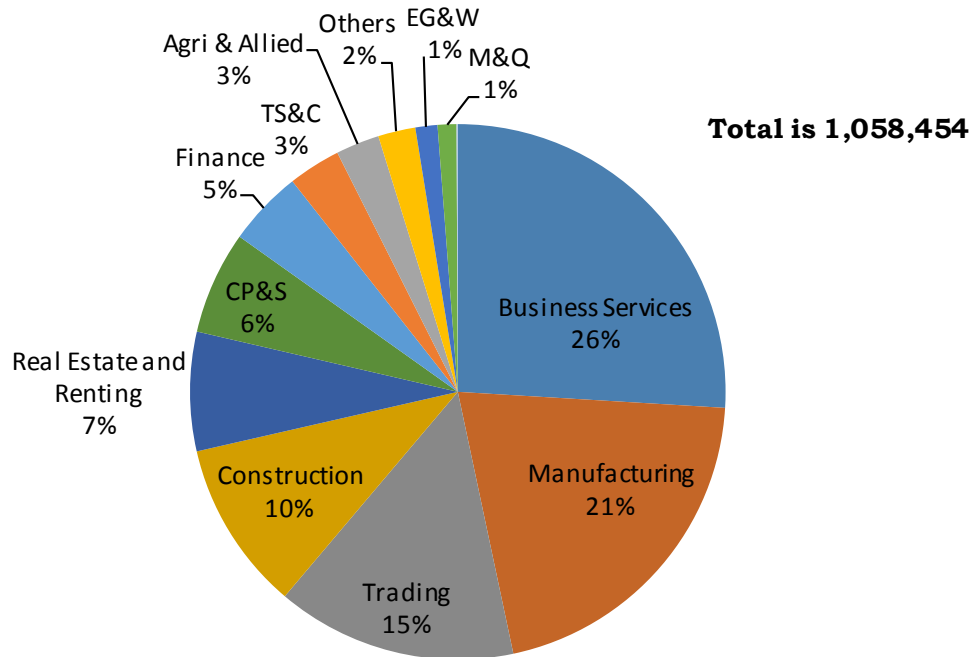
3. Out of the 1,051,845 active companies limited by shares; 988,486 were Private companies limited by shares; and 63,359 were Public companies limited by shares, of which 7,032 were Listed and 56,327 were Unlisted Companies (**Table 1.2**).

4. Authorized Capital wise distribution of active companies as on 31st October, 2015 (**Table-1.3**) indicates that about 66.19% of companies (700,623 in number) have authorized capital less than or equal to Rs.10 lakh each and about 2.14% of companies (22,672 in number) have authorized capital of above Rs.10 crore each.

5. State/UT-wise distribution of registered companies indicates that Maharashtra has the highest number of companies (303,488), followed by Delhi (280,457) and West Bengal (187,100). Similarly, amongst 'Active Companies', Maharashtra has the maximum number of active companies (222,634), followed by Delhi (201,986) and West Bengal (138,149) as on 31st October, 2015 (**Table-1.4**).

6. Economic-activity wise classification of active companies reveals that highest number of companies are in Business Services (2.75 lakh) followed by Manufacturing (2.19 lakh), Trading (1.54 lakh) and Construction (1.09 lakh). Business Services comprise Information Technology, Research & Development and other business activities (such as law, audit & accounts and consultancy, etc. (**Table-1.5 and Chart 1.1**).

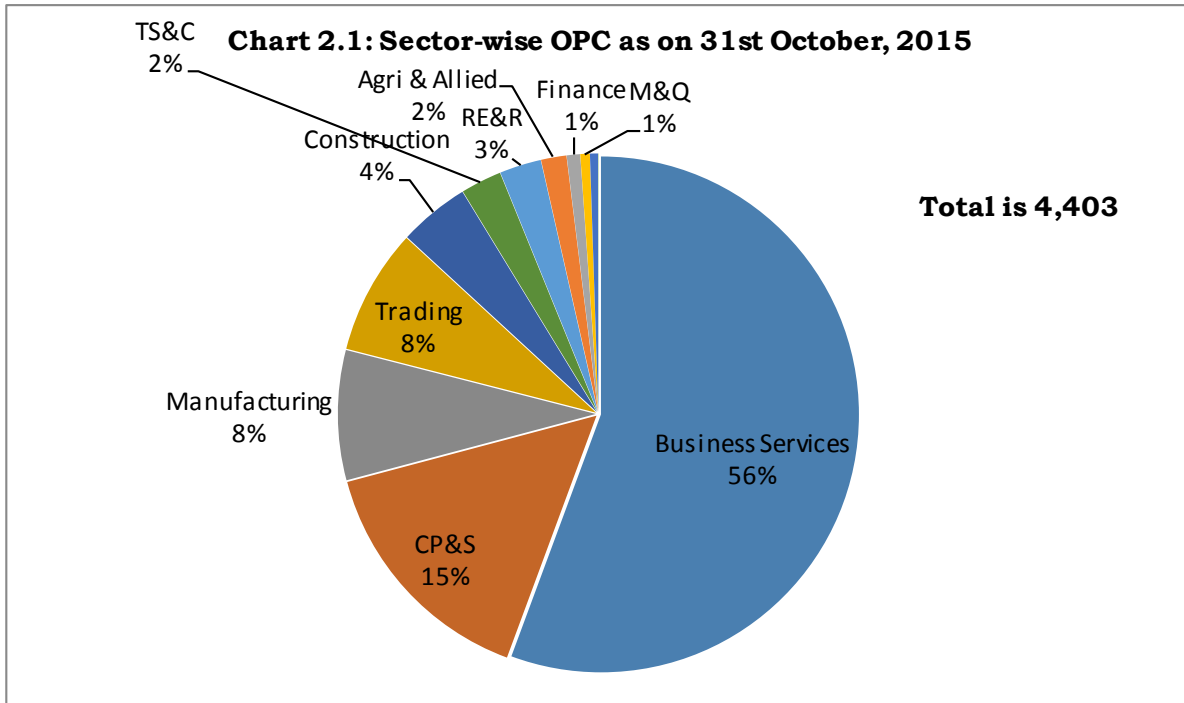
Chart 1.1: Sector-wise Active Companies as on 31st October, 2015



'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services'. 23,883 active companies (Others) are having invalid Economic Activity (NIC-2004) Code.

II. ONE PERSON COMPANY

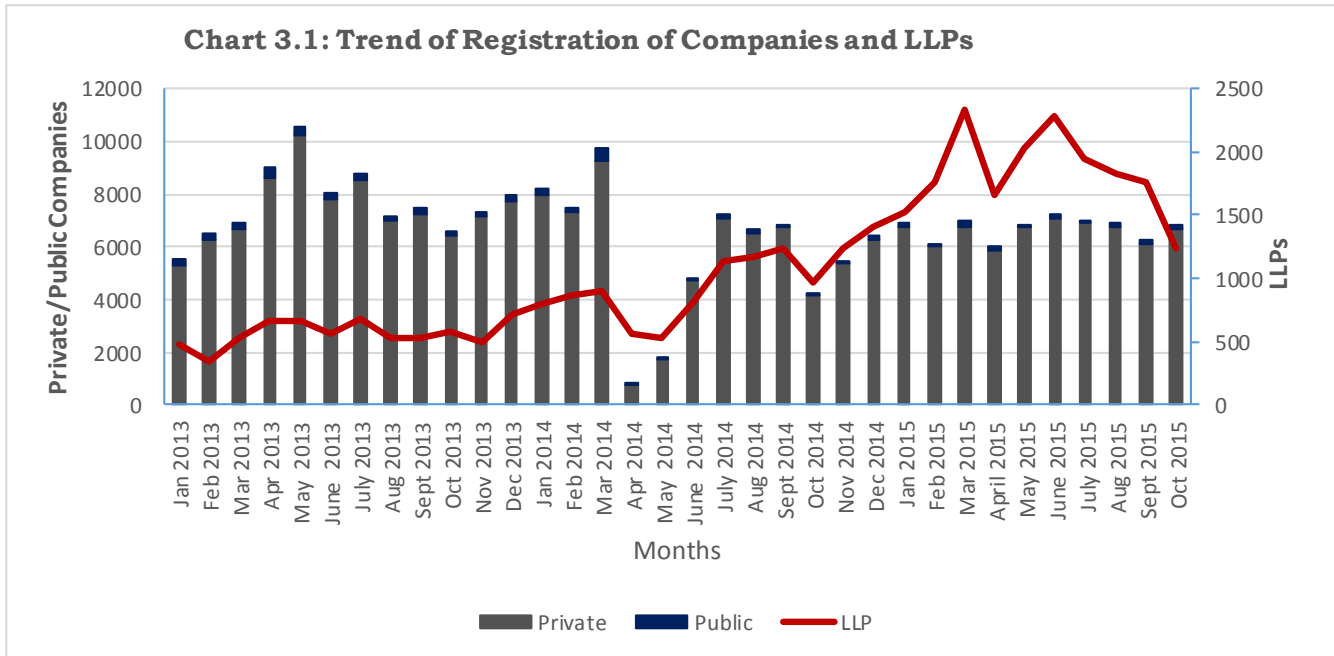
7. Up to 31st October, 2015, a total number of 4,403 One Person Company (OPC) were registered with collective authorized capital of Rs. 109.94 crore. Economic activity wise classification of OPC up to 31st October, 2015 reveals that highest number of OPC are in Business Services (2,450) followed by Community, personal & Social Services (670), Manufacturing (358) and Trading (346) **(Chart 2.1)**. During the month of October, 2015, a total of 326 OPC were registered with authorized capital of Rs. 7.72 crore. Economic activity wise classification of OPC during the month reveals that highest number of 191 OPC were registered in Business Services, followed by 47 in Community, personal & Social Services and 23 in Manufacturing **(Table 2.1)**. Highest number of 69 OPC were registered in Maharashtra (21.17 %), 47 in Delhi (14.42 %) and 29 in Tamil Nadu (8.90 %) during the month of October, 2015 **(Table-6.1)**.



'M&Q' is Mining & Quarrying, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services', 'RE&R' is Real Estate and Renting.

III. TREND OF REGISTRATION OF NEW COMPANIES AND LLPs

8. An analysis of registration of new companies during January 2013 to October 2015 indicates that monthly registration of companies is showing an increasing trend after hitting its lowest of 765 in April 2014 (**Chart 3.1**). A total of 6,807 companies were registered in October 2015 as compared to 4,283 in October, 2014. A slight increase in registration of companies has been witnessed in October, 2015 over the previous month. A decreasing trend is observed in monthly registration of LLPs in last few months with minimum registration of 1,233 LLPs in October, 2015 (**Table 3.1**).

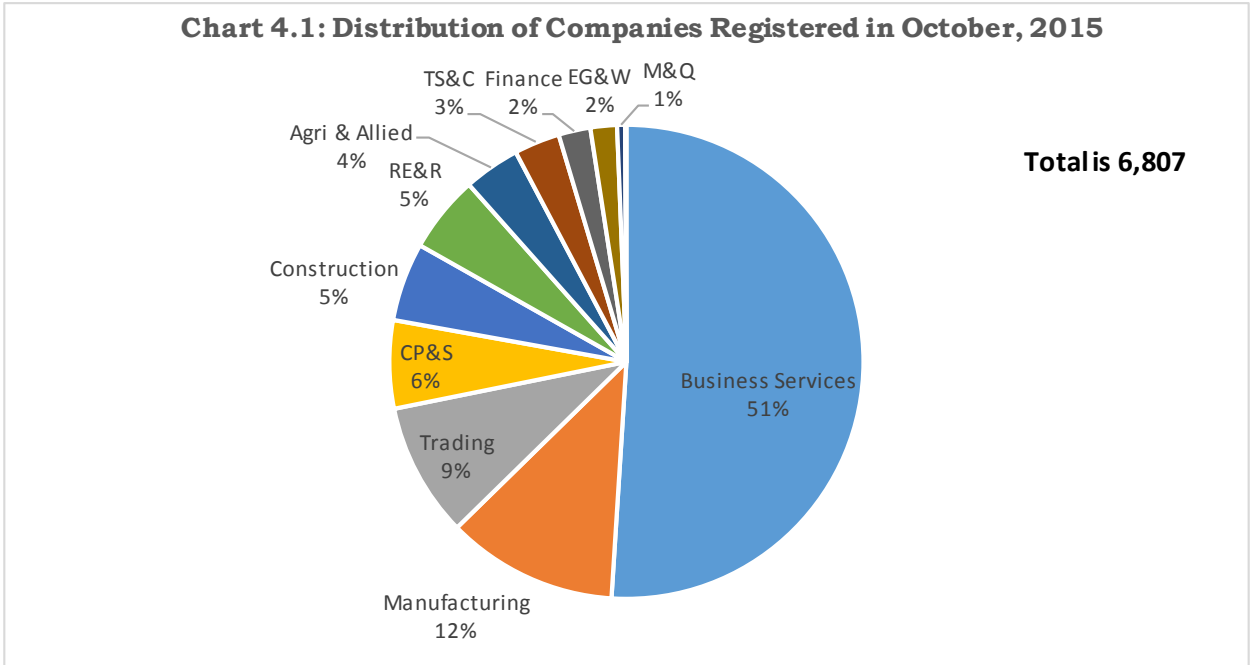


IV. REGISTRATION OF NEW COMPANIES DURING OCTOBER, 2015

9. During the month of October, 2015, a total of 6,807 companies were registered with collective authorized capital of Rs. 1,220.41 crore. Of them 6,790 companies were registered as Companies Limited by Shares with authorized capital of Rs. 1,220.38 crore; 16 companies were registered as Limited by Guarantees with authorized capital of Rs. 2.00 lakh; 1 companies were registered as Unlimited Company with authorized capital of Rs. 1.00 lakh (**Table-4.1**).

10. Economic-activity wise classification of companies registered during October, 2015 (**Table-4.2 and Chart 4.1**) reveals that the predominant share of companies are in Business Services (3,472) followed by Manufacturing (794), Trading (623), and Community, personal & Social Services (409) and Construction (364).

Chart 4.1: Distribution of Companies Registered in October, 2015

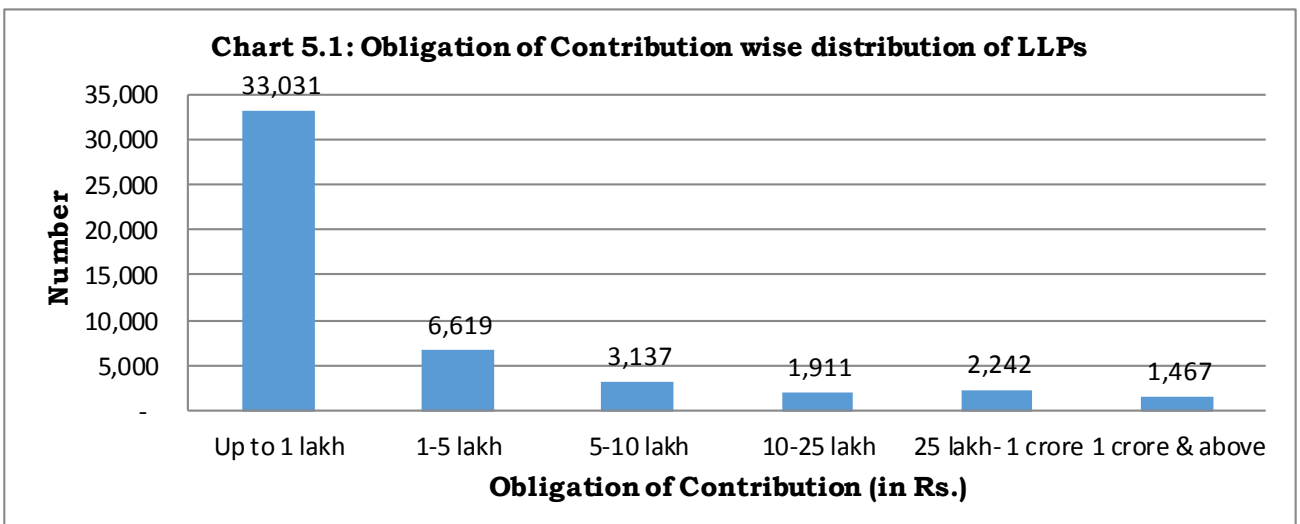


'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is Community, personal & Social Services, 'RE&R' is Real Estate and Renting

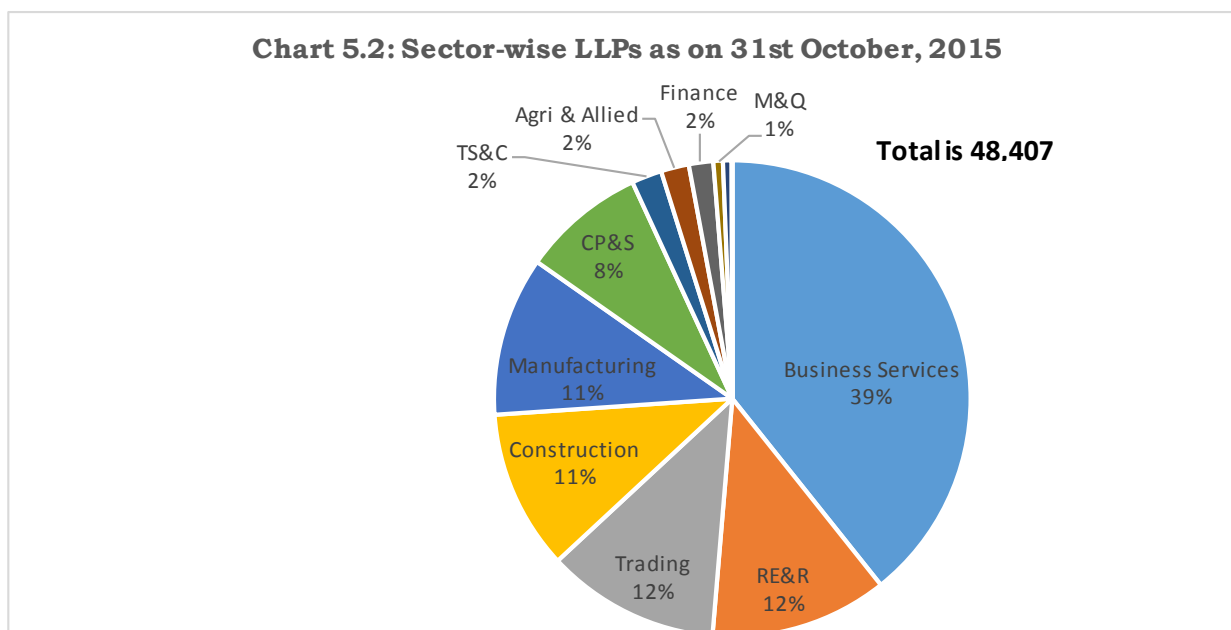
11. During October, 2015, 1,298 (19.07 %) companies were registered in Maharashtra, followed by 1,091 (16.03 %) in Delhi, and 610 (8.96 %) in Uttar Pradesh (**Table-4.3**).

V. Limited Liability Partnerships (LLP) and Foreign Companies

12. As on 31st October, 2015, a total number of 49,203 LLPs were registered in the country and 48,407 of them were active. About 81.91 % active LLPs (39,650 in number) have obligation of contribution less than or equal Rs. 5 lakh each; and only about 3.03 % (1,467 in number) of LLPs have obligation of contribution of above Rs.1 crore each (**Table-5.1 and Chart 5.1**).



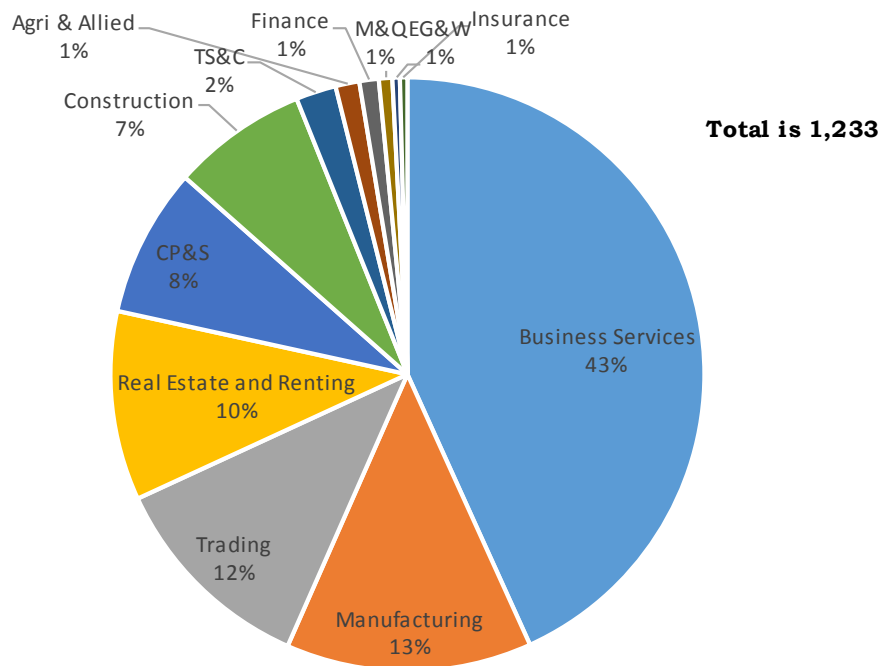
13. Broad economic sector wise classification of active LLPs as on 31st October, 2015 reveals that Service sector account for 36,414 LLPs, followed by Industry and Agriculture sectors accounting for 11,073 and 918 respectively. Economic-activity wise classification of active LLPs as on 31st October, 2015 reveals that a large number of LLPs are in Business Services (19,018) followed by Real Estate & Renting (5,829), Trading (5,691) and Construction (5,244) (**Table-5.2 and Chart 5.2**).



'M&Q' is Mining & Quarrying, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services', 'RE&R' is Real Estate and Renting.

14. A total of 1,233 Limited Liability Partnerships (LLPs) were registered during October, 2015 with collective obligation of contribution of Rs. 203.55 crore. Economic activity wise classification of LLPs during the month reveals that highest number of 533 LLPs were registered in Business Services, followed by 165 in Manufacturing and 142 in Trading (**Table-5.3 and Chart 5.3**). Highest number of 425 LLPs were registered in Maharashtra (34.47 %) followed by 188 in Delhi (15.25 %) during the month of October, 2015 (**Table-6.1**).

Chart 5.3: Sector-wise LLPs Registered in October, 2015



'EG&W' is Electricity, Gas and Water, 'M&Q' is Mining and Quarrying, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services'.

Foreign Companies

15. As on 31st October, 2015, a total of 3,325 foreign companies were doing business in India. During the month of October, 2015, 6 foreign companies were registered in India including 2 each in Maharashtra and Karnataka, and 1 each in Delhi and Tamil Nadu. Out of these 6 foreign companies, 4 were registered under Business Services and 2 in Trading.

Table 1.1 Summary Statement on Companies in India as on 31st October, 2015		
1	Companies Registered as on 31st October, 2015	1,506,327
2	Number of Closed Companies	280,219
<i>i</i>	<i>No. of Companies Liquidated/ Dissolved</i>	10,341
<i>ii</i>	<i>No. of Companies Defunct/ Struck-off (Section 560)</i>	247,771
<i>iii</i>	<i>No. of Companies Amalgamated/ merged</i>	16,301
<i>iv</i>	<i>No. of Companies Converted to LLP</i>	5,806
3	Number of Companies lying dormant u/s 455 of Companies Act, 2013	435
4	Number of Companies not having not filed statutory annual filings consecutively for three years	138,933
5	Number of Companies under Liquidation	5,402
6	Number of Companies which are under the process of Section 560 of the Companies Act, 1956	22,726
7	Number of Companies lying AIPG (Active in Progress)	158
	Number of Active companies	1,058,454
	Of which	
	Companies Limited by Shares	10,51,845
	Companies Limited by Guarantees	6,213
	Unlimited Companies	396

Note:

1. AIPG (Active in Progress): A dormant company is allowed 21 days window period by the Ministry to complete its pending annual filings. During this period the status of company remains Active in Progress.
2. Under Section 560 of the Companies Act, 1956 Registrar of Companies is empowered to strike off the names of defunct companies. This is different from liquidation of Companies (either by Tribunal or Voluntary).

Table 1.2 : Active Companies Limited by Shares as on 31st October, 2015				
Sl. No.	Companies Limited by Shares	Government	Non-Government	Total
1.	Public Limited	1,097	62,262	63,359
	<i>Of which-</i>			
<i>i</i>	<i>Listed</i>	69	6,963	7,032
<i>ii</i>	<i>Unlisted</i>	1,028	55,299	56,327
2.	Private Limited	380	9,88,106	9,88,486
	Of which			
	One Person Company	-	4,403	4,403
	Total	1,477	10,50,368	10,51,845

Table 1.3: Authorized Capital-wise Active Companies as on 31st October, 2015
(Authorized Capital in Rs. Crore)

Sl. No.	Authorised Capital Range	Private		Public		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
1	Up to 1 lakh	364,401	3,598.65	1,652	1.66	366,053	3,600.32
2	Above 1 lakh to 5 lakh	189,594	8,012.47	9,789	487.65	199,383	8,500.12
3	Above 5 lakh to 10 lakh	129,190	12,643.19	5,997	571.24	135,187	13,214.43
4	Above 10 lakh to 25 lakh	87,734	18,176.35	5,232	1,136.59	92,966	19,312.93
5	Above 25 lakh to 50 lakh	71,804	31,042.50	5,172	2,354.75	76,976	33,397.25
6	Above 50 lakh to 1 crore	59,746	53,109.53	7,592	7,145.51	67,338	60,255.04
7	Above 1 crore to 2 crore	35,233	58,344.35	5,165	8,859.44	40,398	67,203.78
8	Above 2 crore to 5 crore	32,476	117,833.58	8,284	32,685.01	40,760	150,518.60
9	Above 5 crore to 10 crore	10,948	86,018.08	5,773	45,941.39	16,721	131,959.47
10	Above 10 crore to 25 crore	6,776	112,271.60	4,904	83,791.05	11,680	196,062.65
11	Above 25 crore to 100 crore	4,042	199,573.66	3,522	183,925.31	7,564	383,498.96
12	Above 100 crore to 500 crore	1,198	255,928.12	1,220	264,959.81	2,418	520,887.93
13	Above 500 crore to 1000 crore	143	109,828.89	232	183,244.41	375	293,073.30
14	Above 1000 crore	141	525,002.28	494	2,264,729.41	635	2,789,731.70
Total		993,426	1,591,383.26	65,028	3,079,833.23	1,058,454	4,671,216.49

Table 1.4: State/UT-wise Status of Companies Registered as on 31st October, 2015

Sl. No.	State	Registered	Closed	Annual filings not done for 3 years	Dormant	Under Liquidation	Under Struck-off	AIPG	Active
1	A&N Islands	277	5	46	-	-	-	2	224
2	Andhra Pradesh	22,414	2,274	5,381	1	53	189	5	14,511
3	Arunachal Pradesh	497	236	9	-	2	61	-	189
4	Assam	9,429	2,759	174	-	14	1,223	-	5,259
5	Bihar	20,946	2,594	1,206	9	40	3,247	3	13,847
6	Chandigarh	12,972	4,127	1,090	2	70	40	-	7,643
7	Chhattisgarh	7,736	1,058	243	2	1	50	1	6,381
8	Dadra & Nagar Haveli	446	49	45	-	1	9	-	342
9	Daman and Diu	307	59	15	1	1	35	-	196
10	Delhi	280,457	47,191	28,118	93	699	2,352	18	201,986
11	Goa	7,474	1,459	440	-	11	665	1	4,898
12	Gujarat	83,335	15,155	10,842	11	576	2,632	4	54,115
13	Haryana	28,160	2,800	2,160	41	35	266	2	22,856
14	Himachal Pradesh	4,888	1,207	411	1	20	91	-	3,158
15	Jammu and Kashmir	4,162	627	976	-	15	68	-	2,476
16	Jharkhand	9,383	1,150	614	-	12	744	1	6,862
17	Karnataka	82,660	16,239	7,832	20	460	794	6	57,309
18	Kerala	39,048	10,694	2,204	50	299	138	6	25,657
19	Lakshadweep	12	-	-	-	-	-	-	12
20	Madhya Pradesh	30,628	7,712	1,327	5	64	109	2	21,409
21	Maharashtra	303,488	43,581	33,791	54	1,343	2,026	59	222,634
22	Manipur	424	154	17	-	-	36	1	216
23	Meghalaya	944	325	13	-	1	68	-	537
24	Mizoram	102	53	7	-	-	7	-	35
25	Nagaland	483	263	25	-	1	34	-	160
26	Odisha	19,095	5,590	566	3	64	211	1	12,660
27	Puducherry	2,805	1,161	227	-	8	6	1	1,402
28	Punjab	26,649	8,744	2,007	10	115	102	-	15,671
29	Rajasthan	47,047	8,157	1,386	8	76	2,124	2	35,294
30	Sikkim	-	-	-	-	-	-	-	-
31	Tamil Nadu	117,972	28,726	15,391	21	311	1,520	22	71,981
32	Telangana	80,182	7,606	17,176	3	224	725	15	54,433
33	Tripura	349	83	5	-	-	38	-	223
34	Uttar Pradesh	69,498	12,413	4,326	18	217	606	5	51,913
35	Uttarakhand	4,958	789	81	-	14	258	-	3,816
36	West Bengal	187,100	45,179	782	82	655	2,252	1	138,149
Total		1,506,327	280,219	138,933	435	5,402	22,726	158	1,058,454

Note:

1. AIPG (Active in Progress): A dormant company is allowed 21 days window period by the Ministry to complete its pending annual filing. During this period the status of company remains Active in Progress.
2. Sikkim is not covered under the Companies Act, 1956.

**Table 1.5: Economic Activity-wise Active Companies as on 31st October, 2015
(Authorized Capital in Rs. Crore)**

Sl. No.	Economic Activity	Private		Public		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
I	Agriculture and Allied Activities	24,979	17,662.34	2,861	32,931.75	27,840	50,594.09
II	Industry	328,268	782,215.02	25,622	1,719,467.36	353,890	2,501,682.39
1	<i>Manufacturing</i>	201,605	438,316.76	17,681	659,651.22	219,286	1,097,967.98
i	<i>Food stuffs</i>	25,170	45,535.22	2,489	33,436.19	27,659	78,971.41
ii	<i>Leather & products thereof</i>	2,528	3,233.89	178	1,868.72	2,706	5,102.61
iii	<i>Machinery & Equipments</i>	47,365	157,195.41	3,255	294,086.70	50,620	451,282.12
iv	<i>Metals & Chemicals, and products thereof</i>	73,191	172,151.09	7,668	263,665.46	80,859	435,816.55
v	<i>Others</i>	9547	13154.58822	475	10282.77401		
vi	<i>Paper & Paper products, Publishing, printing and reproduction of recorded media</i>	13,227	12,178.37	834	14,555.47	14,061	26,733.84
vii	<i>Textiles</i>	28,248	32,199.75	2,609	40,622.22	30,857	72,821.98
viii	<i>Wood Products</i>	2,329	2,668.44	173	1,133.68	2,502	3,802.11
2	<i>Construction</i>	103,108	187,284.21	5,414	223,486.61	108,522	410,770.82
3	<i>Electricity, Gas & Water companies</i>	12302	124,213.26	1,786	776,959.26	14,088	901,172.51
4	<i>Mining & Quarrying</i>	11,253	32,400.79	741	59,370.28	11,994	91,771.07
III	Services	618,349	757,832.86	34,492	1,163,463.31	652,841	1,921,296.17
1	<i>Business Services</i>	264,582	272,250.45	10,131	411,360.40	274,713	683,610.85
2	<i>Trading</i>	147,197	147,729.18	6,318	110,514.12	153,515	258,243.30
3	<i>Real Estate and Renting</i>	72,100	66,460.28	3,988	33,216.66	76,088	99,676.94
4	<i>Community, personal & Social Services</i>	61,969	67,924.63	3,865	115,557.13	65,834	183,481.77
5	<i>Finance</i>	39,765	154,452.20	8,581	256,256.66	48,346	410,708.86
6	<i>Transport, storage and Communications</i>	32,077	46,598.47	1,470	195,501.70	33,547	242,100.17
7	<i>Insurance</i>	659	2,417.65	139	41,056.64	798	43,474.29
IV	Others	21,830	33,673.03	2,053	163,970.82	23,883	197,643.85
Total		993,426	1,591,383.26	65,028	3,079,833.23	1,058,454	4,671,216.49

Companies having invalid Economic Activity (NIC-2004) Code have been categorized as Others.

**Table 2.1: Economic Activity-wise One Person Company
(Authorized Capital in Rs. Lakh)**

Sl. No.	Economic Activity	Up to 31.10.2015		During October, 2015	
		Number	Authorized Capital	Number	Authorized Capital
I	Agriculture and Allied Activities	70	239.10	3	3.00
II	Industry	601	1,942.80	45	131.60
1	Manufacturing	358	1,064.20	23	40.50
2	Construction	195	721.10	19	79.10
3	Electricity, Gas & Water companies	22.00	95.50	2	11.00
4	Mining & Quarrying	26.00	62.00	1	1.00
III	Services	3,731	8,802.37	278	637.55
1	Business Services	2,450	5,385.81	191	432.85
2	Trading	346	963.91	21	42.00
3	Real Estate and Renting	115	396.50	3	7.00
4	Community, personal & Social Services	670	1,628.25	47	92.70
5	Finance	37	167.00	6	26.00
6	Transport, storage and Communications	113	260.90	10	37.00
IV	Others	1	10.00	-	-
	Total	4,403	10,994.27	326	772.15

Table 3.1: Number of Companies and LLPs Registered during the months

Month	Public Companies	Private Companies	Total Companies	LLP
January 2013	182	5,326	5,508	483
February 2013	243	6,229	6,472	337
March 2013	202	6,708	6,910	535
April 2013	383	8,643	9,026	666
May 2013	324	10,222	10,546	662
June 2013	260	7,804	8,064	565
July 2013	230	8,554	8,784	679
August 2013	171	7,010	7,181	531
September 2013	271	7,227	7,498	524
October 2013	175	6,410	6,585	586
November 2013	169	7,166	7,335	493
December 2013	204	7,740	7,944	722
January 2014	256	7,950	8,206	792
February 2014	213	7,300	7,513	865
March 2014	508	9,247	9,755	897
April 2014	27	738	765	562
May 2014	29	1,760	1,789	531
June 2014	89	4,712	4,801	825
July 2014	139	7,090	7,229	1,131
August 2014	130	6,546	6,676	1,171
September 2014	139	6,725	6,864	1,235
October 2014	89	4,194	4,283	963
November 2014	125	5,346	5,471	1,244
December 2014	150	6,296	6,446	1,399
January 2015	144	6,758	6,902	1,526
February 2015	129	6,009	6,138	1,761
March 2015	308	6,723	7,031	2,334
April 2015	156	5,896	6,052	1,666
May 2015	132	6,725	6,857	2,026
June 2015	148	7,052	7,200	2,276
July 2015	127	6,886	7,013	1,949
August 2015	129	6,769	6,898	1,836
September 2015	137	6,131	6,268	1,753
October 2015	119	6,688	6,807	1,233

Sl. No.	Category	Government		Non-Government		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
1	Company Limited by Shares	5	2,211.00	6,785	119,826.65	6,790	122,037.65
i	OPC	-	-	326	772.15	326	772.15
ii	Private	-	-	6345	112,650.40	6,345	112,650.40
iii	Public	5	2,211.00	114	6404.10	119	8,615.10
2	Company Limited by Guarantee	-	-	16	2.00	16	2.00
i	Private	-	-	16	2.00	16	2.00
ii	Public	-	-	-	-	-	-
3	Unlimited Company	-	-	1	1.00	1	1.00
i	Private	-	-	1	1.00	1	1.00
ii	Public	-	-	-	-	-	-
Total		5	2,211.00	6,802	119,829.65	6,807	122,040.65

Sl. No.	Economic Activity	Government				Non-Government				Total	
		Private		Public		Private		Public		No.	Authorized Capital
		No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital		
I	Agriculture and Allied Activities	-	-	-	-	259	2,095.60	2	15.00	261	2,110.60
II	Industry	-	-	2	11.00	1,290	25,169.65	26	442.00	1,318	25,622.65
1	Manufacturing	-	-	-	-	779	20,545.15	15	326.00	794	20,871.15
i	Food stuffs	-	-	-	-	172	1,690.50	6	121.00	178	1,811.50
ii	Leather & products thereof	-	-	-	-	12	822.50	0	-	12	822.50
iii	Machinery & Equipments	-	-	-	-	194	12,120.00	4	80.00	198	12,200.00
iv	Metals & Chemicals, and products thereof	-	-	-	-	199	3,631.00	4	120.00	203	3,751.00
v	Others	-	-	-	-	43	601.50	-	-	43	601.50
vi	Paper & Paper products, Publishing, printing and reproduction of recorded media	-	-	-	-	50	467.65	0	-	50	467.65
vii	Textiles	-	-	-	-	102	1,077.00	1.00	5.00	103	1,082.00
viii	Wood Products	-	-	-	-	7	135.00	0	-	7	135.00
2	Construction	-	-	-	-	358	3,205.00	6	75.00	364	3,280.00
3	Electricity, Gas & Water Companies	-	-	2	11.00	117	915.40	4	16.00	123	942.40
4	Mining & Quarrying	-	-	-	-	36	504.10	1	25.00	37	529.10
III	Services	-	-	3	2,200.00	5,139	86,160.30	86	5,947.10	5,228	94,307.40
1	Business Services	-	-	2	1,200.00	3,444	43,020.45	26	5,145.00	3,472	49,365.45
2	Trading	-	-	-	-	620	14,439.85	3	206.00	623	14,645.85
3	Community, personal & Social Services	-	-	-	-	404	7,884.80	5	125.00	409	8,009.80
4	Real Estate and Renting	-	-	-	-	349	2,945.50	9	56.00	358	3,001.50
5	Transport, storage and Communications	-	-	1	1,000.00	205	14,091.20	6	27.00	212	15,118.20
6	Finance	-	-	-	-	112	3,763.50	36	387.10	148	4,150.60
7	Insurance	-	-	-	-	5	15.00	1	1.00	6	16.00
Total		-	-	5	2,211.00	6,688	113,425.55	114	6,404.10	6,807	122,040.65

Table 4.3: State/UT-wise Registration of Companies during October, 2015

(Authorized Capital in Rs. Lakhs)

Sl. No	State/UT-Wise	Government				Non-Government				Total	
		Private		Public		Private		Public		No.	Authorized Capital
		No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital		
1	A & N Islands	-	-	-	-	1	20.00	-	-	1	20.00
2	Andhra Pradesh	-	-	1.00	1,000.00	177	1,202.60	3	120.00	181	2,322.60
3	Arunachal Pradesh	-	-	-	-	1	30.00	-	-	1	30.00
4	Assam	-	-	-	-	17	870.00	1	5.00	18	875.00
5	Bihar	-	-	-	-	174	1,315.00	3	30.00	177	1,345.00
6	Chandigarh	-	-	-	-	43	281.00	-	-	43	281.00
7	Chhattisgarh	-	-	-	-	24	209.00	1	100.00	25	309.00
8	Dadra & Nagar Haveli	-	-	-	-	2	2.00	-	-	2	2.00
9	Daman and Diu	-	-	-	-	2	2.00	-	-	2	2.00
10	Delhi	-	-	3	511.00	1,073	15,139.55	15	220.00	1,091	15,870.55
11	Goa	-	-	-	-	24	84.00	-	-	24	84.00
12	Gujarat	-	-	-	-	293	1,668.10	5	32.00	298	1,700.10
13	Haryana	-	-	-	-	295	10,119.30	1	5.00	296	10,124.30
14	Himachal Pradesh	-	-	-	-	25	87.00	2	11.00	27	98.00
15	Jammu and Kashmir	-	-	-	-	20	183.00	1	5.00	21	188.00
16	Jharkhand	-	-	-	-	52	357.00	-	-	52	357.00
17	Karnataka	-	-	-	-	713	22,164.35	-	-	713	22,164.35
18	Kerala	-	-	-	-	129	991.35	3	68.00	132	1,059.35
19	Madhya Pradesh	-	-	-	-	143	1,137.00	5	231.00	148	1,368.00
20	Maharashtra	-	-	-	-	1,273	18,612.95	25	3,548.00	1,298	22,160.95
21	Manipur	-	-	-	-	4	130.00	-	-	4	130.00
22	Nagaland	-	-	-	-	1	1.00	-	-	1	1.00
23	Odisha	-	-	-	-	88	831.00	-	-	88	831.00
24	Puducherry	-	-	-	-	8	35.00	-	-	8	35.00
25	Punjab	-	-	-	-	75	255.00	3	145.00	78	400.00
26	Rajasthan	-	-	-	-	163	756.60	8	61.00	171	817.60
27	Tamil Nadu	-	-	-	-	496	21,521.15	6	1,560.00	502	23,081.15
28	Telangana	-	-	1	700.00	446	2,090.40	1	5.00	448	2,795.40
29	Tripura	-	-	-	-	2	6.00	-	-	2	6.00
30	Uttar Pradesh	-	-	-	-	584	5,099.25	26	207.10	610	5,306.35
31	Uttarakhand	-	-	-	-	25	84.50	1	10.00	26	94.50
32	West Bengal	-	-	-	-	315	8140.449	4	41	319	8,181.45
Grand Total		-	-	5	2,211.00	6,688	113,425.55	114	6,404.10	6,807	122,040.65

Table 5.1: Obligation of Contribution wise Active LLPs as on 31st October, 2015			
Sl. No.	Obligation of Contribution Range	Number	Obligation of Contribution (in Rs Lakhs)
1	Up to 1 lakh	33,031	25,957.93
2	Above 1 lakh to 5 lakh	6,619	21,435.20
3	Above 5 lakh to 10 lakh	3,137	28,845.32
4	Above 10 lakh to 25 lakh	1,911	35,588.87
5	Above 25 lakh to 50 lakh	1,246	50,416.06
6	Above 50 lakh to 1 crore	996	85,166.40
7	Above 1 crore to 2 crore	499	77,536.71
8	Above 2 crore to 5 crore	493	165,564.98
9	Above 5 crore to 10 crore	210	166,829.06
10	Above 10 crore to 25 crore	138	228,901.05
11	Above 25 crore to 100 crore	107	542,496.01
12	Above 100 crore	20	658,768.71
Total		48,407	2,087,506.32

Table 5.2: Economic Activity-wise Active LLPs as on 31st October, 2015			
Sl. No.	Economic Activity	Number	Obligation of Contribution (in Rs Lakhs)
I	Agriculture and Allied Activities	918	26,875.13
II	Industry	11,073	710,505.99
1	Manufacturing	5,232	205,830.47
i	Food stuffs	896	37,311.21
ii	Leather & products thereof	98	1,942.40
iii	Machinery & Equipments	966	31,754.08
iv	Metals & Chemicals, and products thereof	1,313	82,826.72
v	Paper & Paper products, Publishing, printing and reproduction of recorded media	491	10,141.08
vi	Textiles	874	22,612.80
vii	Wood Products	69	1,300.86
viii	Others	525	17,941.34
2	Construction	5,244	267,957.65
3	Electricity, Gas & Water Companies	284	227,635.01
4	Mining & Quarrying	313	9,082.87
III	Services	36,414	1,350,113.20
1	Business Services	19,018	467,167.54
2	Trading	5,691	294,461.56
3	Real Estate and Renting	5,829	322,776.77
4	Community, personal & Social Services	4,062	83,238.97
5	Finance	801	170,705.43
6	Transport, storage and Communications	995	11,526.24
7	Insurance	18	236.68
IV	Others	2	12.00
Total		48,407	2,087,506.32

Note: Obligation of Contribution consists of tangible and intangible property or other benefit brought in by the partners to the Limited Liability Partnership.

Table 5.3: Economic Activity wise LLPs Registered during October, 2015			
Sl. No.	Economic Activity	Number	Obligation of Contribution (in Rs Lakhs)
I	Agriculture and Allied Activities	16	90.50
II	Industry	270	4,750.97
1	<i>Manufacturing</i>	165	2,840.78
i	<i>Food stuffs</i>	33	1,064.19
ii	<i>Leather & products thereof</i>	3	502.00
iii	<i>Machinery & Equipments</i>	23	439.10
iv	<i>Metals & Chemicals, and products thereof</i>	49	505.76
v	<i>Paper & Paper products, Publishing, printing and reproduction of recorded media</i>	12	41.20
vi	<i>Textiles</i>	31	246.93
vii	<i>Wood Products</i>	2	6.50
viii	<i>Others</i>	12	35.10
2	<i>Construction</i>	91	1,683.18
3	<i>Electricity, Gas & Water Companies</i>	5	208.61
4	<i>Mining & Quarrying</i>	9	18.40
III	Services	947	15,513.60
1	<i>Business Services</i>	533	7,725.57
2	<i>Trading</i>	142	1,859.04
3	<i>Community, personal & Social Services</i>	100	657.04
4	<i>Real Estate and Renting</i>	127	4,146.57
5	<i>Transport, storage and Communications</i>	27	692.80
6	<i>Finance</i>	13	296.40
7	<i>Insurance</i>	5	136.18
Total		1,233	20,355.07

Note: Obligation of Contribution consists of tangible and intangible property or other benefit brought in by the partners to the Limited Liability Partnership

Table 6.1: State/UT wise Registration of OPC,LLP and Foreign Companies during October, 2015				
Sl. No.	State/UT	OPC	LLP	Foreign Companies
1	A&N Islands	-	-	-
2	Andhra Pradesh	17	13	-
3	Arunachal Pradesh	-	1	-
4	Assam	-	2	-
5	Bihar	16	9	-
6	Chandigarh	-	12	-
7	Chhattisgarh	-	3	-
8	Dadra & Nagar Haveli	-	-	-
9	Daman and Diu	-	1	-
10	Delhi	47	188	1
11	Goa	5	5	-
12	Gujarat	6	112	-
13	Haryana	16	38	-
14	Himachal Pradesh	2	1	-
15	Jammu and Kashmir	3	1	-
16	Jharkhand	6	1	-
17	Karnataka	24	90	2
18	Kerala	4	24	-
19	Lakshadweep	-	-	-
20	Madhya Pradesh	7	26	-
21	Maharashtra	69	425	2
22	Manipur	-	-	-
23	Meghalaya	-	1	-
24	Mizoram	-	-	-
25	Nagaland	-	-	-
26	Odisha	13	6	-
27	Puducherry	1	-	-
28	Punjab	4	19	-
29	Rajasthan	7	41	-
30	Sikkim	-	-	-
31	Tamil Nadu	29	49	1
32	Telangana	17	49	-
33	Tripura	1	-	-
34	Uttar Pradesh	26	46	-
35	Uttarakhand	1	2	-
36	West Bengal	5	68	-
Total		326	1,233	6

Table 6.1: State/UT wise Registration of OPC,LLP and Foreign Companies during October, 2015				
Sl. No.	State/UT	OPC	LLP	Foreign Companies
1	A&N Islands	-	-	-
2	Andhra Pradesh	17	13	-
3	Arunachal Pradesh	-	1	-
4	Assam	-	2	-
5	Bihar	16	9	-
6	Chandigarh	-	12	-
7	Chhattisgarh	-	3	-
8	Dadra & Nagar Haveli	-	-	-
9	Daman and Diu	-	1	-
10	Delhi	47	188	1
11	Goa	5	5	-
12	Gujarat	6	112	-
13	Haryana	16	38	-
14	Himachal Pradesh	2	1	-
15	Jammu and Kashmir	3	1	-
16	Jharkhand	6	1	-
17	Karnataka	24	90	2
18	Kerala	4	24	-
19	Lakshadweep	-	-	-
20	Madhya Pradesh	7	26	-
21	Maharashtra	69	425	2
22	Manipur	-	-	-
23	Meghalaya	-	1	-
24	Mizoram	-	-	-
25	Nagaland	-	-	-
26	Odisha	13	6	-
27	Puducherry	1	-	-
28	Punjab	4	19	-
29	Rajasthan	7	41	-
30	Sikkim	-	-	-
31	Tamil Nadu	29	49	1
32	Telangana	17	49	-
33	Tripura	1	-	-
34	Uttar Pradesh	26	46	-
35	Uttarakhand	1	2	-
36	West Bengal	5	68	-
Total		326	1,233	6

